

15.30-1/2 hrs.

**BEEDI AND CIGAR WORKERS (CON-
DITIONS OF EMPLOYMENT) AMEND-
MENT BILL***

[AMENDMENT OF SECTIONS 1, 2 ETC.]

SHRI A. K. GOPALAN (Palghat): Sir, I beg to move for leave to introduce a Bill to amend the Beedi and Cigar Workers (Conditions of Employment) Act, 1966.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Beedi and Cigar Workers (Conditions of Employment) Act, 1966."

The motion was adopted.

SHRI A. K. GOPALAN: Sir, I introduce the Bill.

15.31 hrs.

**CONSTITUTION (AMENDMENT)
BILL***

[AMENDMENT OF ARTICLES 124, 125 ETC.]

श्री सधु लियये (बाँका): मान्यवर, मैं भारत के संविधान के अनुच्छेद 124, 125 आदि में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति चाहता हूँ।

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

श्री सधु लियये: मैं विधेयक को पुरःस्थापित करता हूँ।

MR. DEPUTY SPEAKER: Shri Hukam Chand Kachwai—Absent.

15.31-1/2 hrs.

**ANCIENT MONUMENTS AND
ARCHAEOLOGICAL SITES AND
REMAINS (AMENDMENT) BILL**

[INSERTION OF NEW SECTION 20A]

MR. DEPUTY SPEAKER: We now take up the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill.

Shri Ulaganambi.

15.32 hrs.

[SHRI DINESH CHANDRA GOSWAMI *in the
Chair*]

SHRI R. P. ULAGANAMBI (Vellore).
Sir, I beg to move:

"That the Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958, be taken into consideration."

Sir, I will begin my speech by referring to the Statement of Objects and Reasons contained in my Bill, the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 1972.

"There are a large number of ancient monuments of historical importance in various States, some of which are intimately associated with the life of historical figures. On occasions, popular demands are voiced for installing, erecting,

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† Introduced with the recommendation of the President.